NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/131/ (IB)/2017

NAME OF THE PETITIONER(S)

: A. SOMASUNDARAM

NAME OF THE RESPONDENT(S)

: MARG PROPERTIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. R. Showkowlingon Rangon Aunt Count blackaralingon

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for respondent submitted that they intend to settle the matter with the other side and made a proposal of settlement. Counsel for respondent sought time for seeking instructions. Time extended at request of both counsel. Put up on 08.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)